

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 26th February, 2024

No.HC.VII-48/2018(Pt.)/ 1573 /A. Shri Dhiren Bordoloi, Computer Typist, Labour Court, Guwahati is hereby released from the attachment of Principal Seat of the Gauhati High Court immediately.

Shri Bordoloi will report to the Presiding Officer, Labour Court, Guwahati, immediately.

By Order,
Sd/- Utpal Rajkhowa,
REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2018(Pt.)/ 1574-1579 /A.

Dated 26.02.2024

Copy to:-

1. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
2. The Presiding Officer, Labour Court, Guwahati.
3. The Joint Registrar (Recruitment), Gauhati High Court, Guwahati.
4. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
5. The CA to Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Establishment), Gauhati High Court, Guwahati.
6. Shri Dhiren Bordoloi, Computer Typist, Labour Court, Guwahati, for information.


REGISTRAR (VIGILANCE)